

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 161 of 2013

Dated: 7th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL (India) Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. Ajit Pudussery, Adv.
Mr. Parag P. Tripathi, Sr. Adv.,
Ms. Mahima Gupta, Adv.

Counsel for the Respondent(s): Mr. Rakesh Dewan, Adv. for R-1

ORDER

It is reported by learned senior counsel for the Appellant that the connected matter is posted on tomorrow. Hence on his request, the matter is posted for hearing on 08.08.2013 along with Appeal No.25 of 2013.

Post the matter for hearing on **08.08.2013 at 2.30 P.M.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/rt